

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE KATHUA

Order

No. :- 70/PDSJK

Dated.:- 31-05-2021

In Compliance to the Notification No. 583 of 2021/RG/NG Dated 27/05/2021, the following Sessions Judges Shall dispose of urgent criminal business arising during the period of summer vacation as shown below :-

S.No.	Name of the Officers	Period
1	Sh. Jaffer Hussain Beg (Principal Sessions Judge Kathua)	07-06-2021 to 13-06-2021
2	Sh. Kamlesh Pandita (Addl. Sessions Judge Kathua)	14-06-2021 to 21-06-2021

( Jaffer Hussain Beg)

Principal District & Sessions Judge

Principal  
District & Sessions Judge  
Kathua

Copy to :-

1. The Registrar General High Court of J&K at Srinagar.
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar (Administrative Judge for District Kathua), High Court of J&K for his Lordship and information.
3. Additional Sessions Judge Kathua for information and compliance.
4. SSP Kathua.
5. P.P Sessions Court Kathua
6. I/C e-Court Section for uploading the same on official website.
7. Office File.

Pr. District & Sessions Judge

Principal  
District & Sessions Judge  
Kathua